

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH COURT-II**

**18. IA 699/2020 IA 512/2020 IN C.P. (IB)-433(MB)/2018**

**CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)**  
**SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2021**

**NAME OF THE PARTIES: - IA 699/2020 Prakash D. Naringrekar  
...Resolution Professional/Applicant**

**IA 512/2020 Sanjay Mehta (Shreechem  
Pharmaceutical Pvt Ltd)**

**IN THE MATTER OF  
Rukson Packaging Pvt Ltd  
...Operational Creditor**

**V/s  
Shreechem Pharmaceuticals Pvt.  
Ltd....Corporate Debtor**

**Section 9 and 33(2) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Due to sudden and untimely demise of Hon'ble Ch. Mohammed Sharief Tariq, Member Judicial, NCLT Principal Bench, the Court reference was made for expressing condolence and the matter is simply adjourned as mark of respect to the departed soul. **List the matter on 11.05.2021.**

**Sd/-**  
**RAVIKUMAR DURAISAMY**  
**Member (Technical)**

Dated this the 19th day of April 2021  
ANKIT

**Sd/-**  
**H.P. CHATURVEDI**  
**Member (Judicial)**